## HIGH COURT OF JAMMU AND KASHMIR **AT JAMMU**

**EMG-LPA No.2/2020** 

EMG-CM No.4/2020

(Through Video Conferencing from Jammu)

**Rakesh Kumar Choudhary** 

.....Appellant

Through:- None.

V/s

Union Territory of J&K and Others

....Respondent(s)

Through:- None.

**EMG-LPA no.5/2020** EMG-CM no.13/2020 (for interim relief) (Through Video Conferencing)

**Chaman Lal** 

.....Appellants

V/s

State of J&K (Now Union Territory of

J&K) & Others

....Respondent(s)

Through :-None.

EMG-LPA No.41-A/2020

EMG-CM No.9/2020

(Through Video Conferencing from Srinagar)

M/s Usman Construction and others

.....Appellant

Through:- None.

V/s

Union Territory of J&K and Others

....Respondent(s)

Through:- None.

EMG-LPA No.50-A/2020 in OWP no.477/2019

EMG-CM No.10-A/2020

(Through Video Conferencing from

Srinagar)

### M/s Mohammad Ashore and others

.....Appellant

Through:- None.

V/s

# **Commissioner/Secretary to Government** and Another

....Respondent(s)

Through:- None.

EMG-LPA no.54-A/2020 EMG-CM no.13-A/2020 (Through Video Conferencing from Srinagar)

**Mohammad Farooq Lone & Others** 

.....Appellants

Through:- None.

V/s

**Union Territory of J&K & Others** 

....Respondent(s)

Through:- None.

EMG-LPA no. 7/2020

EMG-CM no.16/2020 EMG-CAV no.5/2020

(Through Video Conferencing from

Jammu)

**Nagar Singh** 

.....Appellants

Through:- None.

V/s

**Union Territory of J&K & Others** 

....Respondent(s)

Through:- None.

#### HON'BLE THE CHIEF JUSTICE

(On Video Conference from High Court at Jammu)

**Coram:** 

## HON'BLE MR. JUSTICE SANJAY DHAR, JUDGE

(On Video Conference from High Court at Jammu)

ORDER 02.06.2020

EMG-LPA Nos.2, 5,7, 41-A, 50-A & 54-A/2020

Adjourned.

List on 04th June 2020.

(SANJAY DHAR) JUDGE (GITA MITTAL) CHIEF JUSTICE

Jammu 02.06.2020 Raj Kumar

